

Detailed report submitted by the Tahsildar, Anaimalai in respect of Original Application No.100/2021(SZ):

On the early hours of 08.04.2021, the Sub Collector, Pollachi received a phone call (Secret Message) from the General Public of Marappagoundenpudur Village of Anaimalai Taluk. Immediately the message was passed on to the then Tahsildar, Anaimalai for necessary action. The then Tahsildar, Anaimalai along with the Police reached the spot and made enquiries. The local public stopped three Tipper Lorries bearing nos. KL-43-C-3222, KL-49-D-5807 and KL-08-AZ-497, which carried the bio-medical as well as municipal solid wastes were illegally transported from Kerala and unauthorisedly dumped it in the Patta lands in S.F No. S.F No.779/B1, 546, 551/B, 552, 554/1, 540/A and 541 of Marappagoundenpudur Village near Rettaimadai Pirivu (ரெட்டைமடை பிரிவு) of Anaimalai Taluk, which belongs to one Thiru. Shaji Antony, S/o Antony, who resides in Kerala State.

A verification of Village Records reveals that Tvl. Sunil Antony S/o. Antony, Shaji Antony S/o. Antony, Stanly Antony S/o. Antony, James George S/o. George Mathew, Tom George S/o. George Mathew, Tmt. Jameela D/o. Kanthan Kulathukkara are the Joint Pattadhars, in respect of Patta Nos. 1017, 1019 and 1020. The extent of each survey field is as follows:

SL No.	Survey No.	Extent (In Hectares)
1.	779/B1	1.54.50
2.	546	1.60.50
3.	551/B	4.65.50
4.	552	0.37.50
5.	554/1	1.70.00
6.	540/A	1.06.50
7.	541	0.62.00

The entire area is covered by barbed wire fencing. The landowners appointed Thiru. Thangachan and Suresh as Managers to look after their lands.

At the time of the inspection, the bio-medical as well as municipal solid wastes were dumped in the pots measuring Breadth – 8", Length – 40" and Depth – 10" by using a JCB. It is evident that many more tones of bio-medical as well as municipal solid wastes were dumped in many places. Hence, it is evident that this process was going on for a long time. The bio-medical as well as municipal solid wastes from Thrissur and Palakkad of Kerala State were illegally transported and dumped in the patta lands that are noted above unauthorisedly. Therefore, it is evident that the provisions of the Solid Waste Management Rules, 2016 were not adhered and it is a clear violation of Rules.

The 3 Tipper Lorries along with the JCB, that are used for the illegal transportation and unauthorized dumping, were seized and taken to custody and are parked in the Taluk Office, Anaimalai.

For the above grave violations, a complaint was lodged before the Anaimalai Police Station and a case was registered U/S 269, 270 of IPC in FIR No. 202/2021, Dated 08.04.2021. Therefore, it is submitted that suitable Orders may kindly be passed based on merits.

Tahsildar,
Anaimalai

27/7/21